

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.559/2000

Monday, this the 29th day of May, 2000.

CORAM:

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

R.Ramakrishnan,
Supervisor,
Savings Bank Central Organisation,
Northern Region,
Alathur Head Post Office,
Alathur.

Applicant

By Advocate Ms. K.Indu

Vs

1. Union of India represented by Secretary, Ministry of Communication, Department of Posts, New Delhi.
2. Chief Post Master General, Kerala Circle, Trivandrum.
3. The Director of Postal Services, HQ Region, O/o the Chief Postmaster General, Kerala Circle, Trivandrum.
4. Director of Postal Services, Central Region O/o the Postmaster General, Central Region, Ernakulam.
5. R.Radhakrishnan Nair, P.A. in-Charge, Saving Bank Central Organisation, Alappuzha.

- Respondents

By Advocate Mr A.Sathianathan, ACGSC

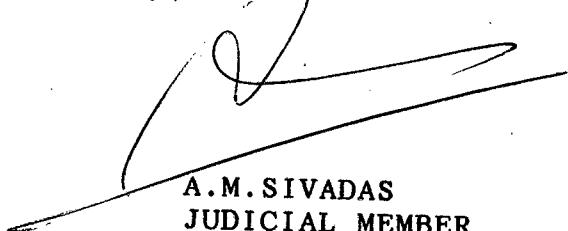
The application having been heard on 29.5.2000, the Tribunal on the same day delivered the following:

O R D E R

When the O.A. was taken up for admission, the learned counsel appearing for the applicant submitted that it is suffice to direct the third respondent to consider and pass appropriate orders on A-1 representation within a time frame and also to direct the third respondent to fill up the vacancy of Supervisor/Postal Assistant(SBCO) only in accordance with the approved norms.

2. The learned counsel appearing for the departmental respondents submitted that there is no objection in adopting such a course.
3. Accordingly the third respondent is directed to consider A-1 representation dated 18.2.98 submitted by the applicant and pass appropriate orders within six weeks from the date of receipt of a copy of this order. Respondents are further directed not to fill up the existing vacancy of Supervisor/Postal Assistant(SBCO) Central Region against the norms now in force.
4. The O.A. is disposed of as above. No costs.

Dated, the 29th of May, 2000.



A.M. SIVADAS
JUDICIAL MEMBER

trs/29500

LIST OF ANNEXURES REFERRED TO IN THE ORDER:

A-1: True copy of the representation dated 18.2.98 submitted by the applicant to the 3rd respondent.